

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Petition(s) for Special Leave to Appeal (C) No(s). 13699/2018

JAGAN LAL & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

Date : 09-08-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. K. B. Sounder Rajan, AOR
Mr. Mahesh Kumar, Adv.

For Respondent(s)

Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos. 3 to 5 are granted four weeks' time, to file the counter affidavit.

Service is complete upon respondent Nos. 1, 2, 6 and 7, but no one has entered appearance on their behalf.

Name of respondent Nos. 8 to 12 have been deleted vide order dated 09.07.2019 of the Hon'ble Chamber Judge.

List again on 05.12.2019.

SURINDER S. RATHI
Registrar

pm